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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) S. Hari

Counsel for R 7

(2) T.V.P. Saivihari
Mr Kumar Pal Cholan

Counsel for
R1 - R 6

Saivil

(3) Preethi S. Arasu
for Rajagopal & Raghunathan
Advocates

Counsel for Petitioner

Preethi S

ORDER

Ms. Preethi S. Arasu, Counsel for Petitioner present. Mr. T.V.P. Saivihari, Counsel for R-1 to R-6 present. Mr. S. Hari, Counsel for R-7 present. It is submitted that they are trying to settle the dues of Secured Creditors by selling the machinery, which will take some time. Matter is posted for final hearing. Put up on 24.07.2017.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)